

Central Administrative Tribunal
Principal Bench
OA 3200/2002

6

New Delhi, this the 9th day of December, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. M.P. Singh, Member (A)

G.S. Chaman
S/o Late Shri Ganda Ram
R/o Flat No. A-4E, DDA Flats
Munirka, New Delhi-110067.Applicant
(Applicant in person)

Versus

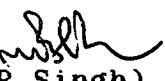
1. Union of India through
Secretary
Ministry of Home Affairs
Govt. of India, Central Sectt.
North Block, New Delhi.
2. Director
Intelligence Bureau
Ministry of Home Affairs
Govt. of India
35, New Complex
Sardar Patel Road,
New Delhi.

Respondents.

ORDER(Oral)

By Shri M.P. Singh, Member (A)

The applicant seeks permission to withdraw this OA, with liberty to file a fresh OA, if any grievance still survives. Permission granted. OA is dismissed as withdrawn, with liberty to the applicant to file a fresh OA, if so advised in accordance with law.


(M.P. Singh)

Member (A)


(V.S. Aggarwal)

Chairman

/shyam/